

ITEM NO.116

COURT NO.5

SECTION II-B

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1870/2013

M/S LUDHIANA STEEL LIMITED & ORS.

Appellant(s)

VERSUS

ASSISTANT COLLECTOR & ANR.

Respondent(s)

Date : 29-06-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA  
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL  
(Vacation Bench)

For Appellant(s) Ms. Poli Katakai, AOR (N.P.)

For Respondent(s) Mr. Mohit D. Ram, AOR

Mr. Aman Lekhi, ASG  
Ms. Nisha Bagchi, Adv.  
Mr. R.K. Verma, Adv.  
Ms. Pooja Sharma, Adv.  
Mr. B. Krishna Prasad, AOR

UPON hearing the counsel the Court made the following  
O R D E R

None present on behalf of the appellants.

List in the third week of July, 2018 before the  
appropriate Bench.

(NEELAM GULATI)  
COURT MASTER (SH)

(RAJINDER KAUR)  
BRANCH OFFICER